

ITEM NO.801

Court 5 (Video Conferencing)

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1129/2017

VIJAI PRAKASH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 14-03-2022 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE B.R. GAVAI

For Appellant(s) Mr. Ranjit Kumar Sharma, AOR (mentioned by)

For Respondent(s) Mr. Anuvrat Sharma, AOR

UPON being mentioned the Court made the following
O R D E R

IA No.22946/2022 in Cr1. A. No.1129/2017

List on 21.03.2022.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master